

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 54 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s): Mr. Sitesh Mukherjee
Ms. Payal chandra**

**Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1
Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-2**

O R D E R

Heard the Learned Counsel for the Central Commission.

Post the matter for reply submissions by Respondent no.2 on **05.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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